

Annexure - 4

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on 31st October 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security	Amount Covered by Guarant ee	Whether Related Party (Y/N)	% of voting share in CoC					Amount of contingent claim
1	M Lalitha	28-01-2022	3,00,00,000					Yes	NA			3,00,00,000.00		The claim is for the property belongs to claimant was auctioned under SAFAESI for Rs.1,20,25,000/- as per the sale certificate dtd 05.03.2020 and is a related party.
Total			3,00,00,000	-			-	-	-	-				